

# LOK SABHA DEBATES

## LOK SABHA

Friday, March 19, 1976/Phalgun  
28, 1897 (Saka).

The Lok Sabha met at Eleven of the  
Clock.

[MR. SPEAKER in the Chair]

### ORAL ANSWERS TO QUESTIONS

#### कपड़ा-मिलों का प्राधुनिकीकरण

† 161. श्री मूलचन्द डागा : क्या  
वाणिज्य मंत्री यह बताने की कृपा  
करेंगे कि

(क) सरकार द्वारा अपने प्राधिकार  
ली रखी मरुटग्रम कपड़ा मिलों में से  
कितनी कपड़ा मिलों का अब तक प्राधुनिकी-  
करण किया जा चुका है ; और

(ख) उनमें से कितनी मिलें बढ़िया  
कपड़ा का उत्पादन कर रही हैं ?

वाणिज्य मंत्रालय में उपमन्त्री (श्री  
विश्वनाथ प्रताप सिंह(क) : मरुटग्रम उपक्रम  
(राष्ट्रीयकरण) ३ मिनियम, 1974 : उप-  
क्रमों के अधीन राष्ट्रीयकृत की गई 103 वस्त्र  
मिलों में से सरकार ने अभी तक 98 मिलों को  
वास्तविक रूप में अपने नियन्त्रण में ले  
लिया है। 87 मिलों के सम्बन्ध में प्राधु-  
निकीकरण कार्यक्रम मंजूर किया गया है।  
9 मिलों में प्राधुनिकीकरण के प्रथम चरण  
को पूरा कर लिया है और बाकी मिलों में  
स्वीकृत प्राधुनिकीकरण कार्यक्रम कार्यान्वयन  
को विभिन्न अवस्थाओं में है।

2042—L.S.—1

(ख) 20 मिलें फाइन तथा सुपरफाइन  
किसमो के कपड़ों का उत्पादन कर रही हैं।

DR. RANEN SEN: Mr. Speaker, Sir,  
question No. 178 pertains to the same  
subject and so both may be taken up  
together.

MR. SPEAKER: Yes.

#### National Textile Corporation

\*178. DR. RANEN SEN: Will the  
Minister of COMMERCE be pleased  
to state:

(a) whether Government have re-  
viewed the working of National  
Textile Corporation;

(b) if so, the main features there-  
of, and

(c) the total loss suffered by N.T.C.  
in 1974-75 and 1975-76 (upto March,  
1976)?

THE DEPUTY MINISTER IN THE  
MINISTRY OF COMMERCE (SHRI  
VISHWANATH PRATAP SINGH):

(a) Yes, Sir.

(b) A comprehensive review is  
made every month with a view to  
bring about improvement in the work-  
ing of the textile mills under the  
charge of the National Textile Corpora-  
tion. All possible avenues of maxi-  
mizing utilisation of capacity and pro-  
ductivity and effecting economies in  
purchase of raw materials, stores and  
accessories are considered. Reviews  
made recently indicate improvement  
in financial results leading to reduc-  
tion in monthly rate of losses.

(c) The total losses suffered by na-  
tionalised mills during 1974-75 are

about Rs. 34.59 crores. The losses in 1975-76 (upto Jan. '76) are estimated to be about Rs. 53.30 crores.

**श्री मूलबन्ध डाया :** प्लानिंग और डिवैलेपमेंट टैक्सटाइल इंडस्ट्री का जो विभाग है वह तो आपने पास है और एडमिनिस्ट्रेटिव जो रिस्पॉन्सिबिलिटी है वह इंडस्ट्री मिनिस्ट्री की है, यह किसा को-ओर्डिनेशन है? यह मेरी समझ में नहीं आया है। यह तो आपके घर की बात हुई। लेकिन यह मेरी समझ में नहीं आई है।

आपने अपने उत्तर में कहा है :—

“modernisation programme has been sanctioned in respect of 87 mills.”

87 मिलों के जो आपने माडरनाइजेशन करने के प्लान बनाए हैं उनमें आज तक कितना खर्च हो गया है, एक एक प्लांट पर कितनी कितनी धनराशि खर्च होगी? आपने जो मिलें अपने कदमों में ली हैं उनको आपको कितना मुआवजा देना पड़ा है या आप देंगे? जिन मिलों का माडरनाइजेशन आपने कर दिया है क्या वे सब चल रही हैं और कितनी धनराशि इन पर खर्च हो चुकी है?

**SHRI VISHWANATH PRATAP SINGH:** It is not true that administration and policy matters are now split in two Ministries. Both are within the Commerce Ministry and this apprehension of the hon Member may be dispelled.

Regarding the amount spent on modernisation, NTC has already sanctioned a modernisation programme in respect of 87 undertakings to the tune of Rs. 61.43 crores. Out of the amount Rs. 21 crores worth of machinery has already been installed and commissioned.

Regarding compensation, a Compensation Commissioner is to be appointed and on his appointment the compensation will be finalised.

**SHRI M. C. DAGA:** He has not answered my question. If you cannot protect us, I do not know what to say. I do not think he has given the reply. He has said that modernisation programme has been sanctioned in respect of 87 mills and 9 mills have completed the first phase of modernisation . . . .

**MR. SPEAKER:** You ask another question.

**SHRI VISHWANATH PRATAP SINGH:** I can give details of all the 87 mills, if he wants.

**SHRI M. C. DAGA:** I do not want those details. I want a specific answer to my question.

103 में से 98 मिलें जो आपने अपने कदमों में की हैं उनको आपने कम्प्लेजेशन कितना दिया है . . .

एक माननीय सदस्य : अभी कमीशन बंठना है।

**श्री मूलबन्ध डाया :** यहां कहा है कि “first phase of modernisation has been completed”.

कितनों का फर्स्ट फेज पूरा हो चुका है और ये जिनने फेज हैं ये सब कब तक पूरे होने की सम्भावना है? कितनी उन में से चल चुकी हैं? कोई बची है या नहीं बची है या सब चल चुकी हैं?

**SHRI VISHWANATH PRATAP SINGH:** It is given in the answer itself. There are 9 mills in which the first phase has been completed.

**DR. RANEN SEN:** When these sick textile mills were taken over, did Government make any assessment of the nature of the mills that were being taken over? If so, what steps were taken to modernise them? Secondly, are the losses only due to the fact that the machinery was outmoded and outdated or is it also a fact that NTC only started manufacturing standard cloth, which is one of the reasons why losses were incurred?

**SHRI VISHWANATH PRATAP SINGH:** Of course, an assessment was made while taking over all the mills. The assessment was that these are sick mills and they are unable to run. Assessment of their assets, total machinery etc. was made. To the loss, of course, outdated machinery is a contributory cause. As far as standard cloth is concerned, it is known that there is a loss element in the production of control cloth and that was also a burden on the mills.

**SHRI VASANT SATHE:** In view of the huge losses NTC is suffering, the major problem being utilisation of the cloth and the traders holding the Corporation to ransom, can you not think of having orders from other public sector undertakings like Railways, Coal Mines, Steel Authority, Police Force, Defence Force, Hospitals, etc. where your cloth can have a good market. The Government being the biggest buyer they can purchase your cloth and give support to another public sector undertaking to survive. Why do you want there also a competition to be introduced?

**SHRI VISHWANATH PRATAP SINGH:** Sir, as for huge losses, they have been of a large magnitude. But it is encouraging to note that while the losses in April 1975 were of the order of Rs 7.5 crores, now in January, the loss is of the order of Rs. 3.5 crores. Sir, the cotton prices are to continue, but the other steps that have been taken are like centralised purchase of cotton and other products from public sector undertakings like C.C.I. and Maharashtra Marketing Federation. We have also taken various steps like modernisation, etc. Now I will come to your main question. A very important suggestion was made to cut the trade channels and come directly in contact with the consumers and also to sell the products to the public sector organisations. Sir, the N.T.C. is making every effort in this direction and is also in touch with the Defence to sell its products so

that the trader, the middle man can be eliminated. The N.T.C. has also taken steps in opening up show-rooms at various places and about 500 show-rooms will shortly be opened.

**SHRIMATI ROZA DESHPANDE:** Before taking over the sick mills and before paying the compensation to any of the mill owners, it was promised that the workers' arrears, their earned wages, their leave wages, their bonus and everything would be regularised and settled. So far as I know in so many mills nothing has been settled and this question was discussed at the apex meeting also. I would like to know how long are you going to take to settle these arrears of the workers so that they will be comfortable and they will be able to help you in increasing the production and maintaining the mills in a better manner.

**SHRI VISHWANATH PRATAP SINGH:** The main delay on this account has been the delay in the appointment of a Compensation Commissioner who would go into the terminologies and other details. The difficulty was that we had selected one person but then he was not available. I hope that a Compensation Commissioner will be appointed soon and all these claims will be settled and payments will be made.

श्री राज सिंह बाई: क्या यह बात सही है कि जिन मिलां का आधुनिकीकरण कर लिया गया है, आज भी उनका क्वान्ट आफ प्रोडक्शन अधिक माने के कारण, निजी क्षेत्र के मुद्दाबले में उनमें नुकसान हो रहा है ?

**SHRI VISHWANATH PRATAP SINGH:** Sir, I would not generally agree to this because some of the mills in the N.T.C. are making profit even now.

श्री राम सिंह भाई : जिन 9 मिलों का  
 आधुनिकीकरण किया गया है, मैंने उन  
 बारे में पूछा है।

**SHRI VISHWANATH PRATAP SINGH:** Sir, comparison from mill to mill or taking it even in the private sector, there is a cross-section of mills. Some are doing well, some are losing, some are making profits. If the hon. Member could identify from whom to compare, we can get a standard of comparison. But if you look at the overall picture, the N.T.C. mills are improving in their performance and there are positive indications for that.

**SHRI DINEN BHATTACHARYYA:** From the Minister's answer it appears that out of a total amount of Rs. 61.3 crores allotted for modernisation, Rs 21 crores have already been spent for bringing machinery etc. Only 9 mills have been modernised and 87 mills still remain to be modernised. Does it mean that Rs. 21 crores have been spent only on these 9 mills? If not, may I know how much has been spent on modernising these 9 mills? Can the Minister guarantee that if all these mills are modernised, the NTC will not be facing losses as it is now? Is it a fact that management of the NTC mills has not materially changed from what it was when they were taken over?

**SHRI VISHWANATH PRATAP SINGH:** When I said that 9 mills have been completed in the first phase, that does not mean that in others no modernisation has taken place. In fact, this money has been spread over all the mills. For the NTC (Delhi, Punjab and Rajasthan) the outlay sanctioned was Rs. 332.10 lakhs out of which Rs. 152 lakhs worth of machinery has already been received. For the NTC (Madhya Pradesh) Ltd. out of Rs. 423.84 lakhs sanctioned, Rs. 201.7 lakhs worth of machinery has already been received. For NTC

(UP) Ltd, out of Rs. 410.15 lakhs sanctioned Rs. 106 lakhs worth of machinery has been received. . . .

**MR. SPEAKER:** You need not give all these details.

**SHRI VISHWANATH PRATAP SINGH:** As for future losses, I hope the subsidiaries in Delhi, Punjab, Rajasthan, Gujarat, U.P., Andhra Pradesh, Karnataka and Kerala will soon come out of the red in a short time. There have been changes in management. There is a personnel policy for recruiting and training people in NTC. That is why the rate of losses has come down.

**SHRI DINEN BHATTACHARYYA:** How does he say that the losses are coming down?

**SHRI VISHWANATH PRATAP SINGH:** That is the correct position

#### Functioning of Cotton Corporation of India

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\*162 **SHRI VASANT SATHE.**

**SHRI SARJOO PANDEY.**

Will the Minister of **COMMERCE** be pleased to state:

(a) whether profits of the Cotton Corporation of India have been shrinking year after year during the last three years with reduced quantity of cotton purchased as compared to the targets assigned;

(b) if so, the figures thereof; and

(c) the steps taken or proposed to make the functioning of Cotton Corporation more effective in the cotton economy of the country?

**THE MINISTER OF COMMERCE (PROF. D. P. CHATTOPADHYAYA):** (a) to (c). A statement is laid on the Table of the House